

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 25**

**IA 1269/2020, IA 1270/2020**  
**IN**  
**C.P.(IB)1387/MB/2017**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **ERICSSON INDIA PVT LTD V/s RELIANCE  
COMMUNICATIONS LIMITED**

**IBC Under Sec 9 Sec 60(5)**

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**ORDER**

1. Adv. A. Gokhale for the Applicant is present.
2. Heard the both counsels, list this matter on **01.07.2024** for taking on record written notes of arguments. No argument shall take place on the next date.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

/Neeraj/

**Sd/-**  
**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**